

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 721
TO BE ANSWERED ON 26.07.2024

PRADHAN MANTRI MATRU VANDANA YOJANA

721. SHRI C N ANNADURAI:
SHRI NAVASKANI K:
SHRI SELVAM G

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries of Pradhan Mantri Matru Vandana Yojana alongwith its present state of implementation in the State of Tamil Nadu, district-wise;
- (b) the details of funds released by the Government under the Yojana, during the last three years, State/UT-wise;
- (c) whether the Government provides sufficient funds to States under the Yojana and if so, the details thereof;
- (d) the challenges faced by the Government while implementing the Yojana, and
- (e) whether the Government plans for increasing the amount of Direct Benefit Transfer to the beneficiaries of the scheme, if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) The Pradhan Mantri Matru Vandana Yojana (PMMVY) is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for the first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

Under PMMVY, more than 3.96 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 30.06.2024. Further, maternity benefits of more than ₹15,401 crores (includes both Central and State share) have been disbursed to more than 3.44 crore beneficiaries during the aforesaid period.

The district-wise details of number of beneficiaries enrolled under PMMVY in Tamil Nadu since inception of the scheme and till 18.07.2024 is at **Annexure-I**.

(b) & (c) Sufficient funds have been released to States/UTs for implementation of PMMVY upon completion of State Nodal Agency (SNA) compliances by States/Union Territories. The State/UT-wise details of Central share of funds released during the last three years under PMMVY is at **Annexure-II**.

(d) & (e) PMMVY is being implemented through State Governments/UT Administrations. No major challenges have been faced by the Ministry in implementing the scheme. In order to ensure proper implementation of PMMVY in States/UTs, the Ministry of Women and Child Development handholds all States/UTs on issues related to Pradhan Mantri Matru Vandana Yojana portal; facilitates scheme implementation by supporting, planning and monitoring activities associated with the technology based solutions; developing Information Education and Communication (IEC) plans, training modules, capacity building of Accredited Social Health Activist (ASHA), Auxiliary Nurse and Midwife (ANM) and Anganwadi Workers (AWWs).

No proposal to increase the amount of maternity benefit under PMMVY is under consideration in the Ministry.

Annexure-I

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 721 for answer on 26.07.2024 raised by Shri C N Annadurai, Shri Navaskani K and Shri Selvam G regarding 'Pradhan Mantri Matru Vandana Yojana'

District-wise Number of Beneficiaries enrolled under Pradhan Mantri Matru Vandana Yojana in Tamil Nadu since inception of the scheme and till 18.07.2024

Sl. No.	District	Number of Beneficiaries enrolled
1	ARIYALUR	25,690
2	CHENGALPATTU	15,360
3	CHENNAI	1,29,357
4	COIMBATORE	1,04,903
5	CUDDALORE	74,913
6	DHARMAPURI	48,506
7	DINDIGUL	56,676
8	ERODE	47,047
9	KALLAKURICHI	9,919
10	KANCHIPURAM	89,400
11	KANNIYAKUMARI	41,507
12	KARUR	26,604
13	KRISHNAGIRI	51,997
14	MADURAI	92,750
15	MAYILADUTHURAI	6,916
16	NAGAPATTINAM	37,025
17	NAMAKKAL	42,605
18	PERAMBALUR	17,920
19	PUDUKKOTTAI	50,721
20	RAMANATHAPURAM	38,569
21	RANIPET	6,095
22	SALEM	97,525
23	SIVAGANGA	38,746
24	TENKASI	8,976
25	THANJAVUR	59,216
26	THE NILGIRIS	14,311
27	THENI	34,365
28	THIRUVALLUR	74,144
29	THIRUVARUR	35,122
30	TIRUCHIRAPPALLI	74,782
31	TIRUNELVELI	71,257
32	TIRUPATHUR	8,068
33	TIRUPPUR	65,300
34	TIRUVANNAMALAI	71,674
35	TUTICORIN	41,708
36	VELLORE	96,749
37	VILLUPURAM	92,082
38	VIRUDHUNAGAR	49,736
	Total	19,48,241

Annexure-II

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 721 for answer on 26.07.2024 raised by Shri C N Annadurai, Shri Navaskani K and Shri Selvam G regarding Pradhan Mantri Matru Vandana Yojana

State/UT-wise details of Central share of funds released during the last three years under Pradhan Mantri Matru Vandana Yojana

Sl. No.	State/UT	2021-22 (Rupees in Crore)	2022-23 (Rupees in Crore)	2023-24 (Rupees in Crore)
1	Andaman And Nicobar Islands	1.19	0.18	0.00
2	Andhra Pradesh	20.22	71.89	57.99
3	Arunachal Pradesh	1.13	1.43	0.00
4	Assam	35.47	79.18	155.06
5	Bihar	211.74	171.74	0.00
6	Chandigarh	1.96	0.62	4.08
7	Chhattisgarh	38.66	72.75	0.00
8	The Dadra & Nagar Haveli and Daman & Diu	1.71	1.84	0.91
9	Delhi	28.31	31.46	27.15
10	Goa	1.09	1.61	0.00
11	Gujarat	46.32	10.75	75.65
12	Haryana	40.02	63.66	0.00
13	Himachal Pradesh	21.17	14.19	10.57
14	Jammu And Kashmir	39.34	20.60	33.61
15	Jharkhand	58.39	29.28	0.00
16	Karnataka	142.77	148.87	113.97
17	Kerala	53.37	53.96	61.06
18	Ladakh	0.38	0.31	0.70
19	Lakshadweep	0.11	0.01	0.24
20	Madhya Pradesh	130.29	204.02	105.52
21	Maharashtra	99.50	240.83	0.00
22	Manipur	1.15	3.45	7.93
23	Meghalaya	5.08	6.26	0.00
24	Mizoram	2.90	1.99	1.41
25	Nagaland	4.98	2.03	2.42
26	Odisha	0.00	0.00	0.00
27	Puducherry	2.39	1.96	0.00
28	Punjab	16.47	18.82	32.06
29	Rajasthan	108.20	81.84	123.23
30	Sikkim	0.42	0.70	1.28
31	Tamil Nadu	35.02	68.03	0.00
32	Telangana	0.00	0.00	0.00
33	Tripura	4.53	3.27	11.31
34	Uttar Pradesh	290.85	500.68	0.00
35	Uttarakhand	20.71	16.69	30.35
36	West Bengal	162.59	63.23	0.00
	Grand Total	1,628.42	1,988.13	856.50